

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work of Patnitop Development Authority.

Government Order No.837 -JK(LD) of 2024
Dated. 11 -01- 2024.

It is hereby ordered that the Litigation work of Patnitop Development Authority in the Jammu wing of Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Mr. Rajneesh Raina, Standing Counsel in addition to his own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 11 -01-2024.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Secretary to Government, Tourism Department.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
5. Director Information, J&K, Jammu.
6. Director Archives, Archaeology and Museums, J&K, Jammu.
7. Chief Executive Officer, Patnitop Development Authority in the Jammu
8. Director Litigation Jammu.
9. Mr. Rajneesh Raina, Standing Counsel
10. All Officers of the Department of Law, Justice and Parliamentary Affairs.
11. I/C Website Section, Government Order File.
12. Concerned File.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
11-01-2024